

Contested commercial cases disposed during the month of September-2021

Sr. No.	Court	District	Case No.	Petitioner VS Respondent Name	Advocate Name	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	OMP COMM-118/19	COMPACK ENTERPRISES INDIA PVT. LTD. VS. NARSINGH DASS & CO. PVT. LTD.	MR. RAJESH BANATI	20.11.2019	No	30.09.2021	680	Contested	----- ---	----- -----	U/s 34 of Arbitration & Conciliation Act, 1996
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL										
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	NIL										
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-427/2021	INDRAPRASTHA SERVICES VS. PINTU KUMAR	SH. ARMAAN GUPTA	08.02.2021	YES	09.09.2021	213 DAYS	CONTESTED	NIL	NIL	RECOVERY
			CS (COMM)-142/2021	KULBHUSHAN SAKHIJA VS. SDMC	SH. SATYENDERA SINGH	12.01.2021	NO	28.09.2021	229 DAS	CONTESTED	NIL	NIL	RECOVERY

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6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL										
7	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	West	NIL										
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP (COMM.)/10/2020	SJVN LIMITED Vs JAIPRAKASH HYUNDAI CONSORTIUM (JHC)	K UPADHAYAY	22-01-2020	-	10-09-2021	598	PETITION DISMISS	-	-	U/S 34
			OMP (I) (COMM.)/61/2020	SATYA DEVELOPERS PVT LTD Vs RAJESH KALRA	KUSHAGRA SINGH	07-12-2020	-	29-09-2021	297	PETITION DISMISSED	-	-	U/S 9

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN. A. (COMM) 05/2021	M/S. ANURAG ENTERPRISES VS. PRANIT WORLD LLP	SH. SAGAR JAISWAL	20.03.2021	NA	02.09.2021	167	ALLOWED	NA	NA	APPEAL U/S - 37 (2) B OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 05 / 2019	UNION OF INDIA VS. M/S. PRADEEP VINOD CONSTRUCTION AND ORS.	SH. S. RAJPAL	07.01.2019	NA	04.09.2021	972	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARBTN. 4481 / 2018	VIDYA EDUCATION SOCIETY VS. EDU SMART SERVICES PVT. LTD.	SH. ASHWIN V. KOTEMATH	28.08.2018	NA	07.09.2021	1107	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARBTN 5215 / 2018	DESHMESH PUBLIC SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD.	SH. ABHISHEK GUPTA	18.09.2018	NA	07.09.2021	1086	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			ARB TN 5368 / 2018	SAMAR STUDY HALL GIRLS COLLEGE VS. M/S. EDUCOMP SOLUTIONS PVT. LTD.	MS. MEENAKSHI JOSHI	26.09.2018	NA	10.09.2021	1081	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 50 / 2020	INDIAN OIL CORPORATION LIMITED VS. DELHI TRANSPORT CORPORATION	MS. MALA NARAYAN	13.07.2020	NA	20.09.2021	435	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARB TN 5043 / 2018	NATIONAL SEEDS CORPORATION LTD. VS. RAM AVTAR GUPTA	SH. YASHVARDHAN	10.09.2018	NA	25.09.2021	1112	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARB TN 5676 / 2018	RAM AVTAR GUPTA VS. NATIONAL SEEDS CORPORATION LTD.	MS. DEEPIKA JAIN	08.10.2018	NA	25.09.2021	1084	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 47 / 2020	M/S. BANSAL CONSTRUCTION COMPANY VS. SH. S. W. SR. DEN-IVHAIDER NORTHERN RAILWAY		16.07.2018	NA	30.09.2021	1015	PARTLY ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS (COMM.) 582 / 2020	ADAMAS HR SERVICES LTD. VS. SH. GHANSHYAM DELHIVERY PVT. SHARMA LTD.		18.11.2020	NA	15.09.2021	302	-	NA	NA	SUIT FOR RECOVERY
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		CS/529/2018	ALLAHABAD BANK VS M/S KAKOLI JADALAJAIN ND OTHERS	SIDDHARTHA JAIN	25-05-2018	NA	03-09-2021	1197	DECREED	NA	NA	74 Suit for Recovery of money
			OMP (COMM.)/101/2021	PANSARI DEVELOPERS LIMITED VS. DHANI LOANS AND SERVICES LTD	Udit Gupta	04-06-2021	NA	20-09-2021	108	DISPOSED	NA	NA	9 Arbitration & Conciliation Act
			OMP (COMM.)/143/2019	DELHI DEVELOPMENT AUTHORITY VS M/S KUMAR AND ASSOCIATES	GUNJAN KUMAR	02-08-2019	NA	28-09-2021	788	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

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			OMP (COMM.)/186/2019	R B AND COMPANY UNION OF INDIA AND OTHERS Vs S P SETHI		17-10-2019	NA	30-09-2021	714	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/26/2020	T C VERGHESE AND OTHERS Vs M/S INDIABULLS HOUSING FINANCE LTD	SAMIT SHARMA	17-02-2020	NA	30-09-2021	591	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/84/2020	VINOD KUMAR Vs UNION OF INDIA THROUGH NORTHERN RAILWAY	Mohit Sharma	13-10-2020	NA	30-09-2021	352	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREMSOUTH	CS (COMM)/99/2019	SHARP CORP LTD. Vs RESHAM SINGH	Sh Kartik Bhagat	29.05.2019	No	10-09-2021	836	Contested	NA	NA	Suit for Recovery U/o 37 CPC
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAYSOUTH	OMP(COMM)/54/21	Bharat Heavy Electricals Ltd Vs ABB India Ltd	ATUL SHANKER MATHUR	26.08.2021	NA	18.09.2021	23	Contested	NA	NA	Sec 34

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			OMP(COMM)/56/21	Bharat Heavy Electricals Ltd Vs. ABB India Ltd	ATUL SHANKER MATHUR	26.08.2021	NA	18.09.2021	23	Contested	NA	NA	Sec 34
			OMP(COMM)/30/20	Taneja Vidyut Control Pvt Ltd Vs. Anant Industries Ltd	ABHAY SINGH	21.11.2020	NA	27.09.2021	310	Contested	NA	NA	Sec 34
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL										
15	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL										

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16	SH. SANJAY SHARMA-1	EAST	NIL										
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH EAST	OMP (COMM)-02/2019	MOHD. AFZAL KHAN VS M/S SHRI RAM TRANSPORT FINANCE	SUBHASH CHANDRA	30.05.2019	---NIL----	21.09.2021	845	CONTESTED	---	---	U/S 34 ARBITRATION AND CANCELLATION ACT
			OMP (COMM)-02/2020	RAKESH TYAGI AND ORS VS M/S GAMBIT LEASING AND FINANANCE PVT LTD	AMIT KUMAR	03.02.2020	---NIL----	27.09.2021	602	CONTESTED	---	---	U/S 34 ARBITRATION AND CANCELLATION ACT
			C.S(COMM)-126/2019	SBI VS JAGDISH CHHABRA	VIJAY PRAKASH	22.11.2019	---NIL----	14.09.2021	662	SETTLED IN LOKNADALAT	---	---	RECOVERY OF MONEY
			C.S. (COMM)-30/2020	IDBI BANK LTD. VS MOHD. IMRAN	VIVEK KUMAR	07.03.2020	---NIL----	14.09.2021	556	SETTLED IN LOKNADALAT	---	---	RECOVERY OF MONEY
			EX-360/2018	HDB FINANCIAL SERVICES PVT LTD VS KRISHNA TYAGI	ANJALI CHAUHAN	25.04.2018	---NIL----	14.09.2021	1238	SETTLED IN LOKNADALAT	---	---	EXECUTION PETITION

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			EX-412/2018	KARVY FINANCIAL SERVICES LTD VS NAND BALLABH AND ANR.	SAKSHI SHRAMA	11.05.2018	---NIL----	14.09.2021	1222	SETTLED IN LOKNADALAT	---	---NIL----	EXECUTION PETITION
			EX-365/2019	INDUSIND LTD VS MOHD NASEEM	PANKAJ KUMR	24.07.2019	---NIL----	14.09.2021	799	SETTLED IN LOKNADALAT	---	---NIL----	EXECUTION PETITION
			EX-588/2019	KOTAK MAHINDRA BANK LTD VS MUKESH KUMAR YADAV	ANKUR KATYAL	17.12.2019	---NIL----		653	SETTLED IN LOKNADALAT	---	---NIL----	EXECUTION PETITION
			EX-265/2020	TOYOTA FINANCIAL SERVICES INDIA LTD VS DEVENDER CHAUDHARY	TARA POKHRIYAL	15.12.2020	---NIL----	14.09.2021	655	SETTLED IN LOKNADALAT	---	---NIL----	EXECUTION PETITION
			EX-25/2021	M/S OVERSEAS HAJI FARIDDUDIN	SRKSANJEEV VSLAKRA	27.01.2021	---NIL----	14.09.2021	246	SETTLED IN LOKNADALAT	---	---NIL----	EXECUTION PETITION
			C.S. (COMM)-103/2019	CANARA BANK VS MOHD SALMAN AND ANR	ESHU CHAUDHARY	28.08.2019	---NIL----	30.09.2021	764	CONTESTED	---	---NIL----	RECOVERY OF MONEY

